

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 15/12/2025

(2022) 04 AP CK 0048

Andhra Pradesh High Court - Amaravati

Case No: Second Appeal No. 463 Of 2019

Kolluru Sudhakar Rao APPELLANT

Vs

Polineni Nagabhushanam RESPONDENT

Date of Decision: April 19, 2022

Acts Referred:

• Specific Relief Act, 1963 - Section 38, 41, 41(i), 41(j)

• Code Of Civil Procedure, 1908 - Section 100, 103

Hon'ble Judges: Subba Reddy Satti, J

Bench: Single Bench

Advocate: K S Gopala Krishnan, C Subodh

Final Decision: Dismissed

Judgement